

<i>Financial Year</i>	<i>Disposal during the year</i>	<i>Pendency at the end of the year</i>
1988-89	86,961	1,15,563
1989-90	62,568	1,33,285

(The figures for 1989-90 are upto December, 89 only).

- (2) A quota of 90 appeals per month, with a system of weightage, has been fixed for disposal by each Commissioner of Income-tax (Appeals) to expedite disposal of pending cases.
- (3) Various administrative measures have been taken for expediting disposal of pending cases. These include:
- (i) Prescribing a quota for disposal of appeals;
 - (ii) Effective supervision and monitoring of the work of Commissioners of Income-tax (Appeals) by the Chief Commissioners; and
 - (iii) Creation of additional posts of *Commissioners of Income-tax (Appeals)* to cope up with the increase in workload.

SAIL's Supply to Non-compact Group Consumers

*890. SHRI AMAR ROYPRADHAN:
Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Status 'B' Non-Compact Group Consumers have been issued offer letters for the supply of the material by SAIL, during 1988-89 and 1989-90; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) A large number of Status 'B' Non-Compact Group Consumers have been supplied iron and steel by SAIL during 1988-89 and 1989-90. Data of offer letters issued to them are not maintained by SAIL separately.

Proposal to Hand over Sick Deep Sea Fishing units to Large Business Houses

*892. SHRI K. PRADHANI:
SHRI D. AMAT:

Will the Minister of FINANCE be pleased to state:

(a) whether the Shipping Credit and Investment Company of India Limited (SCICI) propose to hand over sick deep sea fishing units to large business houses;

(b) if so, the details thereof;

(c) whether his Ministry held discussions with large business houses to assist them to take over deep sea fishing vessels of small entrepreneurs; and

(d) if so, details of the assistance proposed to be given to these large business houses?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). There is